

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :29-01-2024

Date : 29.01.2024									
SL No.	C.A.N No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	8081/2024	29.01.2024	WP (C) - 18979/2023	L.D. SAHU	C.O.		Order Dtd. 5000-01-01	WRIT BRANCH -7	(Seat No-48)
2	8084/2024	29.01.2024	CONTC-1687/2023	P.CHULI	C.O.		Order Dtd. 2024-01-12	CONTEMP	(Seat No-4)
3	8087/2024	29.01.2024	WP (C) - 7925/2018	S.S.BISWAL	C.O.		Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
4	8099/2024	29.01.2024	SAO-8/2015	B K ROUTRAY	C.O.		Order Dtd. 2024-01-19	SECOND APPEAL	(Seat No-5)
5	8100/2024	29.01.2024	CRLMC-501/2020	A P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-19	CRIMINAL MISC	(Seat No-6)
6	8101/2024	29.01.2024	BLAPL-6140/2023	MANOJ KUMAR MOHANTY 2	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	BAIL-1	(Seat No-5)
7	8107/2024	29.01.2024	STREV-4/2018	T.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	CIVIL REVISION	(Seat No-3)
8	8108/2024	29.01.2024	STREV-3/2018	T.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	CIVIL REVISION	(Seat No-3)
9	8109/2024	29.01.2024	WP (C) - 1125/2	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-25	WRIT BRANCH	(Seat)

			024					(DIVISION BENCH-1)	No-107)
10	8110/2024	29.01.2024	WP (C) - 6950/2021	A.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
11	8111/2024	29.01.2024	WP (C) - 1178/2024	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
12	8112/2024	29.01.2024	WP (C) - 30987/2023	S.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
13	8113/2024	29.01.2024	WP (C) - 41792/2023	R.K.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
14	8118/2024	29.01.2024	WP (C) - 1138/2024	A.K. RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
15	8121/2024	29.01.2024	WP (C) - 25648/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
16	8122/2024	29.01.2024	CRLMC-4578/2023	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No-5)
17	8124/2024	29.01.2024	WP (C) - 14826/2021	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
18	8125/2024	29.01.2024	WP (C) - 1295/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH -3	(Seat No-

									11)
19	8126/2024	29.01.2024	WP (C) - 978/2024	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-30	WRIT BRANCH -8	(Se at No-29)
20	8127/2024	29.01.2024	WP (C) - 1197/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH -2	(Se at No-34)
21	8128/2024	29.01.2024	WP (C) - 24477/2020	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
22	8129/2024	29.01.2024	WP (C) - 24477/2020	B.K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
23	8130/2024	29.01.2024	WP (C) - 2447/2020	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29	WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
24	8131/2024	29.01.2024	WP (C) - 24473/2020	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
25	8132/2024	29.01.2024	WP (C) - 24539/2020	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -5	(Se at No-47)
26	8133/2024	29.01.2024	WP (C) - 24473/2020	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
27	8134/2024	29.01.2024	WP (C) - 24539/2020	B.K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -5	(Se at No-47)
28	8135/2024	29.01.2024	WP (C) - 24475/2020	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
29	8136/2024	29.01.2024	WP (C) - 24539/2020	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -5	(Se at No-47)
30	8137/2024	29.01.2024	WP (C) - 24475/2020	B. K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-37)
31	8138/2024	29.01.2024	WP (C) -	PRASANJIT	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	024	24	24475/ 2020	T BEHERA		NO. 1	01-24	BRANCH -4	at No- 37)
32	8147/2 024	29.01.20 24	WP (C) - 18732/ 2023	A.R.PAND A	C.O.	COURT NO. 1	Order Dtd. 2024- 01-24	WRIT BRANCH -5	(Se at No- 32)
33	8148/2 024	29.01.20 24	WP (C) - 16466/ 2015	T.BAG	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANCH -3	(Se at No- 11)
34	8153/2 024	29.01.20 24	CMP- 24/202 4	ANIL SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 01-25	WRIT BRANCH -6	(Se at No- 54)
35	8154/2 024	29.01.20 24	CMP- 1231/2 023	K. K. NATH	C.O.	COURT NO. 20	Order Dtd. 2023- 11-29	WRIT BRANCH -1	(Se at No- 49)
36	8156/2 024	29.01.20 24	CMP- 1109/2 023	M. D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -8	(Se at No- 41)
37	8157/2 024	29.01.20 24	WP (C) - 39890/ 2023	BIJAY KUMAR SETHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -1	(Se at No- 49)
38	8159/2 024	29.01.20 24	WP (C) - 1267/2 024	B. P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
39	8160/2 024	29.01.20 24	WP (C) - 38097/ 2023	P. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024- 02-12	WRIT BRANCH -4	(Se at No- 38)
40	8163/2 024	29.01.20 24	WP (C) - 398/20 24	N.K.SATA PATHY	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -2	(Se at No- 50)
41	8164/2 024	29.01.20 24	WP (C) - 42489/ 2023	BIBHU BHUSANA MOHAPATR A	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -4	(Se at No- 27)
42	8165/2 024	29.01.20 24	WP (C) - 35133/ 2023	B. K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -4	(Se at No- 17)
43	8166/2 024	29.01.20 24	ABLAPL - 14695/ 2023	P.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 02-08	BAIL-1	(Se at No- 5)

44	8167/2 024	29.01.20 24	WP (C) - 1274/2 024	TRILOCHA N BAG	C.O.	COURT NO. 20	Order Dtd. 2024- 04-15	WRIT BRANCH -3	(Se at No- 11)
45	8168/2 024	29.01.20 24	WP (C) - 1265/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
46	8169/2 024	29.01.20 24	WP (C) - 1273/2 024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
47	8170/2 024	29.01.20 24	WP (C) - 1271/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
48	8171/2 024	29.01.20 24	WP (C) - 1270/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
49	8172/2 024	29.01.20 24	WP (C) - 1268/2 024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
50	8173/2 024	29.01.20 24	WP (C) - 1266/2 024	K. C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
51	8174/2 024	29.01.20 24	CMP- 1463/2 023	PRADI P KUMAR MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 13)
52	8175/2 024	29.01.20 24	WP (C) - 1239/2 024	KAPILA CHARAN NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 11)
53	8176/2 024	29.01.20 24	CMP- 1458/2 023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -3	(Se at No- 13)
54	8177/2 024	29.01.20 24	CMP- 1603/2 023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -5	(Se at No- 20)
55	8178/2 024	29.01.20 24	CMP- 1634/2 023	P. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANCH -5	(Se at No- 20)
56	8179/2 024	29.01.20 24	RPFAM- 345/20 23	A. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	FIRST APPEAL	(Se at No-

									5)
57	8180/2024	29.01.2024	WP (C) - 887/2024	C. PATTNAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-24	WRIT BRANCH -7	(Se at No-44)
58	8181/2024	29.01.2024	CRLMC-2680/2021	JAGAJIBAN BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-3)
59	8182/2024	29.01.2024	CRLMC-4081/2022	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-6)
60	8183/2024	29.01.2024	WP (C) - 1144/2024	B.K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
61	8184/2024	29.01.2024	WP (C) - 1144/2024	S.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
62	8185/2024	29.01.2024	CRLMC-1630/2018	A K KAR	C.O.	COURT NO. 24	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-6)
63	8186/2024	29.01.2024	WP (C) - 1134/2024	P.K.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
64	8187/2024	29.01.2024	CRLMC-114/2022	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-5)
65	8188/2024	29.01.2024	CRLMC-60/2024	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-25		(Se at No-5)
66	8189/2024	29.01.2024	CRLMC-66/2024	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-25		(Se at No-5)
67	8190/2024	29.01.2024	CONTC-10358/2023	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	CONTEMPT	(Se at No-1)
68	8191/2024	29.01.2024	CRLMC-104/2024	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-25		(Se at No-1)
69	8192/2024	29.01.2024	MACA-768/20	P K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	MISC. APPEAL	(Se at

			23					SEC.	No-4)
70	8193/2024	29.01.2024	CRLMC-65/2024	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-25		(Se at No-4)
71	8194/2024	29.01.2024	MACA-768/2023	ISWAR CH SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	MISC. APPEAL SEC.	(Se at No-4)
72	8195/2024	29.01.2024	CRLMC-5384/2023	M.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-16		(Se at No-4)
73	8196/2024	29.01.2024	CRLMC-4094/2023	S.K.BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-3)
74	8197/2024	29.01.2024	WP (C) - 839/2024	R K SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -7	(Se at No-44)
75	8198/2024	29.01.2024	CRLMC-4863/2023	A. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-7)
76	8199/2024	29.01.2024	WP (C) - 1342/2024	P PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -4	(Se at No-19)
77	8200/2024	29.01.2024	CRLMC-4863/2023	MAHESWAR DASH, MR. AMIT PRASAD BOSE	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-7)
78	8202/2024	29.01.2024	WP (C) - 1292/2024	M D BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
79	8203/2024	29.01.2024	CRLMC-5339/2023	G. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-6)
80	8204/2024	29.01.2024	CONTC-6478/2022	M/S PURUSOTTAM CHULI	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CONTEMPT	(Se at No-7)
81	8205/2024	29.01.2024	WP (C) - 39396/2023	RAKESH KU PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-6)

82	8206/2024	29.01.2024	CONTC-137/2024	A.K. JATI	C.O.	COURT NO. 10	Order Dtd. 2024-01-25		(Se at No-6)
83	8207/2024	29.01.2024	CONTC-134/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-25		(Se at No-6)
84	8208/2024	29.01.2024	WP (C) - 4135/2018	RAKESH KU PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -4	(Se at No-19)
85	8209/2024	29.01.2024	CONTC-138/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-25		(Se at No-19)
86	8210/2024	29.01.2024	CONTC-140/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-25		(Se at No-19)
87	8211/2024	29.01.2024	WP (C) - 1234/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
88	8212/2024	29.01.2024	CONTC-152/2024	M.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-25		(Se at No-11)
89	8213/2024	29.01.2024	WP (C) - 1235/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
90	8214/2024	29.01.2024	WP (C) - 1236/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
91	8215/2024	29.01.2024	CRLMC-2847/2022	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	CRIMINAL MISC	(Se at No-5)
92	8216/2024	29.01.2024	WP (C) - 1028/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-1)
93	8217/2024	29.01.2024	WP (C) - 1131/2024	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
94	8219/2024	29.01.2024	WP (C) - 1080/2024	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -1	(Se at No-1)

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95	8220/2024	29.01.2024	WP (C) - 1237/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
96	8222/2024	29.01.2024	WP (C) - 1115/2024	R.M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
97	8223/2024	29.01.2024	WP (C) - 1245/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
98	8224/2024	29.01.2024	WP (C) - 1173/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
99	8225/2024	29.01.2024	CRLMC-473/2022	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Se at No-2)
100	8226/2024	29.01.2024	WP (C) - 1025/2024	S.K.ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-24	WRIT BRANCH -1	(Se at No-1)
101	8227/2024	29.01.2024	WP (C) - 1005/2024	B.K. PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-01-24	WRIT BRANCH -1	(Se at No-1)
102	8228/2024	29.01.2024	WP (C) - 1240/2024	KAMALAKA NTA NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
103	8229/2024	29.01.2024	WP (C) - 1301/2024	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-19)
104	8230/2024	29.01.2024	WP (C) - 21100/2020	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -5	(Se at No-32)
105	8231/2024	29.01.2024	WP (C) - 1214/2024	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
106	8232/2024	29.01.2024	WP (C) - 1116/2024	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANCH -2	(Se at No-34)
107	8233/2024	29.01.2024	WP (C) - 859/20	SARAT CHANDRA	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH	(Se at

			24	MEKAP		OLD		-7	No-44)
108	8234/2024	29.01.2024	WP (C) - 1233/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -3	(Se at No-11)
109	8235/2024	29.01.2024	WP (C) - 43173/2023	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANCH -4	(Se at No-38)
110	8236/2024	29.01.2024	BLAPL-14314/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	BAIL-1	(Se at No-4)
111	8237/2024	29.01.2024	BLAPL-14350/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	BAIL-1	(Se at No-4)
112	8238/2024	29.01.2024	CONTC-6477/2022	M/S PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	CONTEMPT	(Se at No-7)
113	8240/2024	29.01.2024	CONTC-6475/2022	M/S PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	CONTEMPT	(Se at No-7)
114	8241/2024	29.01.2024	WP (C) - 1064/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -1	(Se at No-1)
115	8242/2024	29.01.2024	WP (C) - 1075/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -1	(Se at No-1)
116	8243/2024	29.01.2024	WP (C) - 1170/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH -2	(Se at No-34)
117	8244/2024	29.01.2024	WP (C) - 883/2024	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	WRIT BRANCH -7	(Se at No-44)
118	8245/2024	29.01.2024	WP (C) - 5520/2019	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-28)
119	8246/2024	29.01.2024	WP (C) - 5520/2019	A K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	WRIT BRANCH -3	(Se at No-28)
120	8247/2024	29.01.2024	WP (C) -	S R PANI	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

0	024	24	14710/ 2021			NO. 2 OLD	01-18	BRANCH -3	at No- 33)
12 1	8248/2 024	29.01.20 24	WP (C) - 15817/ 2023	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-16	WRIT BRANCH -2	(Se at No- 8)
12 2	8249/2 024	29.01.20 24	WP (C) - 15817/ 2023	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-16	WRIT BRANCH -2	(Se at No- 8)
12 3	8251/2 024	29.01.20 24	WP (C) - 3773/2 016	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-22	WRIT BRANCH -3	(Se at No- 11)
12 4	8252/2 024	29.01.20 24	WP (C) - 38610/ 2023	K.C.SWAI N	C.O.	COURT NO. 6	Order Dtd. 2024- 02-12	WRIT BRANCH -3	(Se at No- 51)
12 5	8253/2 024	29.01.20 24	CRLREV - 47/202 3	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 02-09	CRIMIN AL REVISI ON	(Se at No- 2)
12 6	8254/2 024	29.01.20 24	WP (C) - 1185/2 024	A. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-24	WRIT BRANCH -2	(Se at No- 34)
12 7	8255/2 024	29.01.20 24	WP (C) - 42125/ 2023	M.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-25	WRIT BRANCH -1	(Se at No- 3)
12 8	8256/2 024	29.01.20 24	WP (C) - 4949/2 013	R.D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-25	WRIT BRANCH -2	(Se at No- 9)
12 9	8257/2 024	29.01.20 24	WP (C) - 40113/ 2023	U. KUMA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-17	WRIT BRANCH -4	(Se at No- 17)
13 0	8258/2 024	29.01.20 24	WP (C) - 7396/2 014	K. MANDAL	C.O.	COURT NO. 11	Order Dtd. 2024- 01-22	WRIT BRANCH -2	(Se at No- 9)
13 1	8259/2 024	29.01.20 24	CRLREV - 494/20 23	P.K.MALL ICK	C.O.	COURT NO. 6	Order Dtd. 2024- 02-05	CRIMIN AL REVISI ON	(Se at No- 5)
13 2	8260/2 024	29.01.20 24	CRLREV - 578/20 23	M.K.MOHA NTY	C.O.	COURT NO. 6	Order Dtd. 2024- 02-12	CRIMIN AL REVISI ON	(Se at No- 5)

133	8261/2024	29.01.2024	CRLREV - 7/2024	P.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	CRIMINAL REVISION	(Seat No-3)
134	8262/2024	29.01.2024	CRLREV - 48/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	CRIMINAL REVISION	(Seat No-2)
135	8263/2024	29.01.2024	ABLAPL - 457/2024	KARMA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-25		(Seat No-2)
136	8265/2024	29.01.2024	ABLAPL - 474/2024	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-25	BAIL-1	(Seat No-6)
137	8267/2024	29.01.2024	WP (C) - 1507/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
138	8268/2024	29.01.2024	WP (C) - 1507/2024	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
139	8269/2024	29.01.2024	WP (C) - 367/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
140	8270/2024	29.01.2024	WP (C) - 367/2024	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
141	8077/2024	29.01.2024	WP (C) - 38767/2023	DEBENDRA BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH -4	(Seat No-52)
142	8078/2024	29.01.2024	ABLAPL - 13875/2023	BISWARAN JAN SAHOO	GENERAL		Order Dtd. 2024-01-22		(Seat No-52)
143	8079/2024	29.01.2024	ABLAPL - 14934/2023	PREETAM MISHRA	GENERAL		Order Dtd. 2024-01-25	BAIL-2	(Seat No-12)

144	8080/2024	29.01.2024	ABLAPL - 14931/2023	PREETAM MISHRA	GENERAL		Order Dtd. 2024-01-25	BAIL-2	(Seat No-12)
145	8102/2024	29.01.2024	RSA-268/2002	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2016-04-07		(Seat No-12)
146	8103/2024	29.01.2024	RSA-268/2002	SWETAMBARA PUROHIT	GENERAL		Appealmemo		(Seat No-12)
147	8116/2024	29.01.2024	ABLAPL - 15302/2023	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-03	BAIL-1	(Seat No-2)
148	8117/2024	29.01.2024	WP (C) - 25979/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH -6	(Seat No-35)
149	8119/2024	29.01.2024	WP (C) - 31886/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH -8	(Seat No-42)
150	8120/2024	29.01.2024	WP (C) - 18838/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT BRANCH -6	(Seat No-24)
151	8141/2024	29.01.2024	WP (C) - 28855/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH -6	(Seat No-36)
152	8142/2024	29.01.2024	WP (C) - 31389/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH -2	(Seat No-8)
153	8143/2024	29.01.2024	WP (C) - 31177/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -7	(Seat No-48)
154	8144/2024	29.01.2024	WP (C) - 31179/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -7	(Seat No-48)
155	8145/2024	29.01.2024	WP (C) - 24678/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-24	WRIT BRANCH -3	(Seat No-28)
156	8146/2024	29.01.2024	WP (C) - 23988/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH -4	(Seat No-

									19)
157	8149/2024	29.01.2024	WP (C) - 23990/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH -4	(Se at No-19)
158	8150/2024	29.01.2024	WP (C) - 31175/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -7	(Se at No-48)
159	8151/2024	29.01.2024	WP (C) - 31880/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH -8	(Se at No-42)
160	8152/2024	29.01.2024	WP (C) - 29175/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH -2	(Se at No-34)
161	8155/2024	29.01.2024	WP (C) - 32925/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Se at No-38)
162	8158/2024	29.01.2024	WP (C) - 33564/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -2	(Se at No-50)
163	8161/2024	29.01.2024	WP (C) - 27049/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH -4	(Se at No-38)
164	8162/2024	29.01.2024	WP (C) - 28626/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-04	WRIT BRANCH -5	(Se at No-23)
165	8250/2024	29.01.2024	WP (C) - 37655/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH -8	(Se at No-56)
166	8264/2024	29.01.2024	WP (C) - 31013/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH -5	(Se at No-22)
167	8266/2024	29.01.2024	CRLA-38/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Se at No-10)
168	8082/2024	29.01.2024	WA-655/2023	A K JATI	GENERAL		Order Dtd. 2024-01-12	WRIT APPEAL	(Se at No-1)
169	8083/2024	29.01.2024	CRLMC-2364/2	B K DAS	GENERAL		PetitionAnnexure, Entire Order,	CRIMINAL	(Se at

			023					MISC	No-1)
170	8085/2024	29.01.2024	CRLMP-2144/2023	P K SAHOO	GENERAL		Affidavit	WRIT BRANCH-8	(Seat No-40)
171	8086/2024	29.01.2024	BLAPL-14678/2023	G B PARIDA	GENERAL		Order Dtd. 2024-01-08	BAIL-2	(Seat No-8)
172	8088/2024	29.01.2024	WP (C) - 18039/2022	A K MISHRA	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-6	(Seat No-35)
173	8089/2024	29.01.2024	CMP-1424/2023	B N MUDULI	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-13)
174	8090/2024	29.01.2024	WP (C) - 11365/2007	N C SAHOO	GENERAL		Order Dtd. 2015-04-29		(Seat No-13)
175	8091/2024	29.01.2024	CRLREV - 45/2023	P K LENKA	GENERAL		Order Dtd. 2023-12-06	CRIMINAL REVISION	(Seat No-2)
176	8092/2024	29.01.2024	RSA-462/2017	S K PRADHAN	GENERAL		Order Dtd. 2024-01-08 Petition, Annexure, Entire Order,	SECOND APPEAL	(Seat No-1)
177	8093/2024	29.01.2024	OJC-7489/1997	S. BEHERA	GENERAL		Order Dtd. 1997-06-20		(Seat No-1)
178	8094/2024	29.01.2024	SA-85/1999	P K LENKA	GENERAL		Order Dtd. 2024-01-10	SECOND APPEAL	(Seat No-6)
179	8095/2024	29.01.2024	WP (C) - 6146/2004	B BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-7	(Seat No-48)
180	8096/2024	29.01.2024	BLAPL-7404/2023	D PARIDA	GENERAL		Order Dtd. 2023-09-21	BAIL-1	(Seat No-4)
181	8097/2024	29.01.2024	CMP-731/2017	P K JENA	GENERAL		Entire Order	WRIT BRANCH-2	(Seat No-45)
18	8098/2	29.01.20	BLAPL-	B B	GENE		Order Dtd. 2023-	BAIL-1	(Se

2	024	24	12517/ 2022	MALLICK	RAL		09-14		at No- 1)
18 3	8104/2 024	29.01.20 24	ABLAPL - 12985/ 2023	B. N. SAHU	GENE RAL		Order Dtd. 2024- 01-19	BAIL-1	(Se at No- 2)
18 4	8105/2 024	29.01.20 24	BLAPL- 333/20 15	P K LENKA	GENE RAL		Order Dtd. 2015- 05-04		(Se at No- 2)
18 5	8106/2 024	29.01.20 24	WP (C) - 28500/ 2019	DOLANAND A PRADHAN	GENE RAL		Order Dtd. 2024- 01-11	WRIT BRANCH -8	(Se at No- 29)
18 6	8114/2 024	29.01.20 24	WP (C) - 32169/ 2023	MANOJ KUMAR PANI	GENE RAL		Order Dtd. 2023- 10-10	WRIT BRANCH -3	(Se at No- 13)
18 7	8115/2 024	29.01.20 24	WP (C) - 33252/ 2023	MANOJ KUMAR PANI	GENE RAL		Order Dtd. 2023- 10-16	WRIT BRANCH -7	(Se at No- 10)
18 8	8123/2 024	29.01.20 24	MACA- 251/20 12	S SWAIN	GENE RAL		Order Dtd. 2023- 12-20	MISC. APPEAL SEC.	(Se at No- 4)
18 9	8139/2 024	29.01.20 24	CMAPL- 157/20 21	G NIAL	GENE RAL		Petition	M.J.C.	(Se at No- 4)
19 0	8140/2 024	29.01.20 24	WP (C) - 29579/ 2023	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2023- 09-13	WRIT BRANCH -6	(Se at No- 26)
19 1	8201/2 024	29.01.20 24	CMP- 847/20 14	N SAHOO	GENE RAL		PetitionAnnexure, Entire Order,		(Se at No- 26)
19 2	8218/2 024	29.01.20 24	CRLA- 653/20 19	DEBASHRE E PARIDA	GENE RAL		Order Dtd. 2024- 01-22Misc.case,	CRIMIN AL APPEAL	(Se at No- 6)
19 3	8221/2 024	29.01.20 24	ABLAPL - 12918/ 2023	A. K. BEHERA	GENE RAL		Order Dtd. 2024- 01-04	BAIL-1	(Se at No- 2)

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